

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (CAA) No.15/Chd/Hry/2018

In the matter of:

RBS Services India Pvt. Ltd. ...Petitioner No.1-Transferor Company.

And

NWM Services India Pvt. Ltd. ...Petitioner No.2-Transferee Company

Present: Mr. Anand Chhibbar, Senior Advocate with Mr. Anirudh Das,
Mr. Rohit Khanna, Mr. Kamaljeet Singh and Mr. Vaibhav Sahni,
Advocates for the petitioners.

Mr. Deepankur Sharma, Advocate for the Regional Director,
Northern Region, Ministry of Corporate Affairs, New Delhi and
the Official Liquidator.

Mr. Yogesh Putney, Advocate for the Income Tax Department.

As per office report, the report of Deputy Development Commissioner, Noida has been received vide diary No. 1255 dated 06.09.2018. The Income Tax Department has filed the reports vide diary Nos.1288 dated 10.09.2018 and 1301 dated 11.09.2018. Learned Senior Counsel for the petitioners submits that joint affidavit of the petitioner-companies with regard to service of the statutory authorities has been filed vide diary No.2964 dated 13.08.2018 and vide diary No.3507 dated 17.09.2018 the report from the SEZ Authorities has been received.

Arguments heard. Reserved.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

September 25, 2018
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